

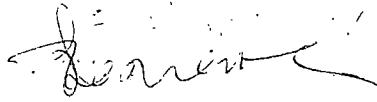
3
MP No. 866/86 in
Regn. No. OA 1057/86.

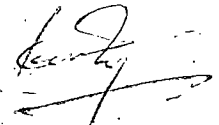
Shri H.C. Garg

Versus Union of India.

5.12.1986.

The petitioner is present in person and
seeks to withdraw the petition. Petition
permitted to be withdrawn. Petition dismissed.
as withdrawn.


(B.C. Mathur)
Vice-Chairman
5.12.1986.


(K. Madhava Reddy)
Chairman
5.12.1986.